

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1645  
ANSWERED ON:04.08.2010  
CENTRAL VIGILANCE COMMISSION  
Patel Shri Bal Kumar

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) Whether the Central Vigilance Commission (CVC) has submitted a number of complaints for investigation and report against the Ministry;
- (b) if so, the details and nature of complaints thereof;
- (c) the action taken by the Government to speed up the investigation and report back to CVC on time bound manner; and
- (d) the action taken by the Government against the persons found guilty?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SMT D. PURANDESWARI)

- (a): No Sir, The complaints referred to the Ministry by the Central Vigilance Commission relate to the officials of autonomous institutions/organizations on which the Ministry has administrative jurisdiction.
- (b): Around 43 complaints have been received during 01-04-2009 to 31-03-2010.
- (c): Chief Vigilance Officer, Ministry of Human Resource Development monitors the complaints and ensure time bound action and report back to the Central Vigilance Commission.
- (d): Vigilance Wing of the Ministry take time bound action to place the misconduct established in the enquiries before the disciplinary authority of guilty officers in the light of disciplinary rules applicable to them. In certain cases the complaints are also referred to Central Bureau of Investigation.